

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2098
ANSWERED ON:07.12.2011
HIGH POWERED COMMITTEE FOR RTI
Lal Shri Kirodi

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether a high powered committee under the Chairmanship of Prime Minister has invited suggestions from all Ministries and Departments of the Government about the future of Right to Information Act;
- (b) if so, whether the Government proposes to formulate a roadmap in this regard;
- (c) if so, whether any final decision has been taken in the matter; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE.(SHRI V. NARAYANASAMY)

- (a) : No, Madam.
- (b) to (d) : Do not arise.